- (b) if so, the progress that has been made so far;
- (c) whether there is any river connectivity planned in Orissa; and
- (d) if so, the names of the proposed rivers?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) As per National Water Policy water should be made available to water deficient areas by transfer from other areas including transfers from one river basin to another, based on a national perspective, after taking into account the requirements of the areas/basins. As the National Water Policy envisages inter basin transfer of water, the National Water Development Agency (NWDA) has been preparing feasibility reports of interlinking of Rivers.

- (c) and (d) The Government of Orissa has submitted 3 intra State link proposals to NWDA for preparation of their Pre Feasibility Reports (PFR). They are:
  - (i) Mahanadi Brahmani
  - (ii) Mahanadi Rushikulya (Barmul Project)
  - (iii) Vamsadhara Rushikulya (Nandini Nalla project)

NWDA has completed PFR of Mahanadi - Brahmani link and not found it techno-economically viable. The PFR of other two links are planned to be completed by 2011-12.

## River dispute between A.P. and Orissa

2603. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of inter-State river disputes between Andhra Pradesh and Orissa and the nature of such disputes; and
  - (b) the steps taken by Government in each such dispute for their resolution?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) The States of Orissa and Andhra Pradesh had sent requests on 14 February, 2006 and 28th July, 2009 respectively under section 3 of the Inter-State River Water Disputes Act-1956 for referring the dispute regarding inter-State river Vansadhara for adjudication by a Tribunal. The Hon'ble Supreme Court, on a Writ Petition filed by the State of Orissa in the said matter before it in 2005 had directed the Central Government to constitute a Water Dispute Tribunal and refer the said dispute to the Tribunal for adjudication. Accordingly the Central Government has constituted Vansadhara Water Dispute Tribunal on 24th February, 2010 and has referred the said dispute to it.

Apart from this, issues regarding implementation of Polavaram Project, have been raised by the Government of Orissa, which are *sub-judice* in the supreme Court.

## **National Water Commission**

†2604. SHRI RAGHUNANDAN SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the main features of National Water Mission under national action plan on climate change along with its present status;
  - (b) whether there is an unequal distribution of water in the country;
- (c) if so, the details thereof and situation of demand and supply of water in the country, State-wise;
- (d) whether Government proposes to include the water subject in the concurrent list by transferring it from the State list in Seventh Schedule by amending the constitution; and
- (e) if so, the details thereof and the action taken by Government in this connection so far?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The National Action Plan on Climate Change envisages institutionalization of eight national missions which *inter alia* includes "National Water Mission". The comprehensive Mission Document for National Water Mission has been drafted by the Ministry of Water Resources through a consultative process. The objective of National Water Mission is "conservation of water, minimizing wastage and ensuring its more equitable distribution both across and within States through integrated water resources management". Five goals identified for the National Water Mission are: (i) comprehensive water data base in public domain and assessment of the impact of climate change on water resources; (ii) promotion of citizen and State actions for water conservation, augmentation and preservation; (iii) focused attention to vulnerable areas including over-exploited areas; (iv) increasing water use efficiency by 20%; and (v) promotion of basin level integrated water resources management. The draft Mission Document has been considered by the Prime Minister's Council on Climate Change during its meeting held on 28th May 2010.

(b) and (c) The total of average annual precipitation for the country is estimated to be about 4,000 billion cubic meters (BCM) and the water availability has been assessed as 1,869 BCM. In view of topographical constraints and hydrological features, the utilizable water has been estimated to be about 1,123 BCM comprising of 690 BCM of surface water and 433 BCM of replenishable ground water. The availability of water is highly uneven both in space and time. Precipitation is mostly confined to only about three or four months in a year and varies from 100 mm

†Original notice of the question was received in Hindi.